

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **BASU & CO ROAD CONTRACTORS PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                        |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1                    | Name of corporate debtor                                                                                                              | BASU & CO ROAD CONTRACTORS PRIVATE LIMITED                                                                                                                             |
| 2                    | Date of incorporation of corporate debtor                                                                                             | 4 <sup>th</sup> July 2002                                                                                                                                              |
| 3                    | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, West Bengal, Kolkata                                                                                                                           |
| 4                    | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U45400WB2002PTC094842                                                                                                                                                  |
| 5                    | Address of the registered office and principal office (if any) of corporate debtor                                                    | 278A, SANTOSH ROY ROAD<br>KAMAL BHABAN, GROUND<br>FLOOR KOLKATA – 700008                                                                                               |
| 6                    | Insolvency commencement date in respect of corporate debtor                                                                           | 19-02-2020                                                                                                                                                             |
| 7                    | Estimated date of closure of insolvency resolution process                                                                            | Monday, 17-08-2020                                                                                                                                                     |
| 8                    | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Ananda Rao Korada<br>IBBI/IPA-002/N-00286/2017-18/10844                                                                                                                |
| 9                    | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Flat-3, 400B/2F N S C Bose Road,<br>Kolkata – 700047<br>e-Mail: <a href="mailto:raoka55@gmail.com">raoka55@gmail.com</a>                                               |
| 10                   | Address and e-mail to be used for correspondence with the interim resolution Professional                                             | Flat-3, 400B/2F N S C Bose Road,<br>Kolkata – 700047<br>e-Mail: <a href="mailto:raoka55@gmail.com">raoka55@gmail.com</a>                                               |
| 11                   | Last date for submission of claims                                                                                                    | Wednesday 4 <sup>th</sup> March 2020                                                                                                                                   |
| 12                   | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Name the class(es)<br>None as per records perused                                                                                                                      |
| 13                   | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. Not<br>2. Applicable<br>3.                                                                                                                                          |
| 14                   | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Physical Address: Flat-3, 400B/2F N S C Bose Road, Kolkata – 700047 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Basu & Co Road Contractors Private Limited** on **19<sup>th</sup> February 2020** in **CP(IB) No: 2050/KB/2019**.

The creditors of **Basu & Co Road Contractors Private Limited**, are hereby called upon to submit their claims with proof on or before **4<sup>th</sup> March 2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

*Ananda Rao*

Submission of false or misleading proofs of claim shall attract penalties.



Ananda Rao Korada

IBBI/IPA-002/N-00286/2017-18/10844

Name and Signature of Interim Resolution Professional:

Date: 21-02-2020

Place: Kolkatas